

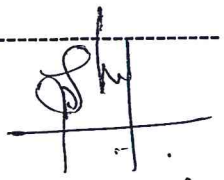

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/36/2017
NAME OF THE PETITIONER(S) : P.S SASIDHARAN
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	P. Stella Mary. (for) K. Anantha	Counsel for Petitioner	
2.	B. CHRISTO JAS	Counsel for Respondents	

ORDER

Counsel for petitioner present and filed rejoinder to counter filed by R3 & R5. Counsel for R3 & R5 present and filed vakalat on behalf of R2 & R4. He also filed a memo on behalf of R2 & R4 adopting the counter filed by R3 & R5 in both CP and CA 81/2017. Counsel for petitioner prayed time for filing rejoinder to counter filed by R2 & R4. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc